

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:394

ANSWERED ON:24.07.2001

NON-RELEASE OF FUNDS FOR RURAL DEVELOPMENT

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;GULAM MEHMOOD BANATWALLA;RAMSHETH THAKUR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government have not released the full sanctioned amount for different Rural Development Schemes during each of the last three years;
- (b) if so, the details of funds that remain unreleased, scheme-wise, State-wise alongwith the reasons therefor;
- (c) the extent to which the development programmes have been affected due to non-release of full amount; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a) & (b): The details of amount allocated and released under the Rural Development Schemes to various States, during the years 1998-99, 1999-2000 and 2000-2001 are given at Annexure I. The major reasons for reduction in releases are low utilisation of funds and non-submission of Utilisation Certificates /Audit Reports by the States.

(c): The programmes have been affected not due to non-release of full amount of funds by the Centre, but because of low utilisation of funds by the States.

(d): The remedial measures taken for more effective and efficient implementation of the programmes include strengthening of monitoring mechanisms and involvement of people in implementation of programmes. It has been impressed upon the State Chief Ministers also, from time to time, to ensure better utilisation of funds. Minister of Rural Development has also been visiting various States for review of the programmes and impressing upon the State authorities the need for effective and faster implementation of the Schemes, so as to achieve the target.

Annexure - I

Statement referred in Reply to Lok Sabha Unstarred Question No. 394 due for answer on 24.07.2001

Central Allocation, Central Releases and Unreleased amount during 1998-99 to 2000 - 2001

(Rs.in lakh)

Programme - Swarnajayanti Gram Swarozgar Yojana (SGSY) # / Integrated Rural Development Programme (IRDP)

Sl. No.	STATE/UTs.	1998-99		1999- 2000		2000 - 2001		Central ReleaseAmount	Unreleased	
		Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release			
1	ANDHRA PR.	3867.15	3870.32	0.00	6219.55	6219.57	0.00	5303.03	5283.98	19.05
2	ARUNACHAL PR.	201.91	202.78	0.00	136.74	92.14	44.60	276.91	99.26	177.65
3	ASSAM	5246.36	5246.36	0.00	3553.09	3062.36	490.73	7195.18	0.00	7195.18
4	BIHAR	12668.33	6608.31	6060.02	20374.56	11918.05	8456.51	12616.76	2978.76	9638.00
5	CHHATISGARH	0.00	0.00	0.00	0.00	0.00	0.00	2800.88	1138.08	1662.80
6	GOA	8.91	24.43	0.00	59.78	59.78	0.00	50.00	25.00	25.00
7	GUJARAT	1455.67	1455.67	0.00	2341.15	2340.56	0.59	1996.15	1216.65	779.50
8	HARYANA	856.39	692.00	164.39	1377.36	1784.18	0.00	1174.37	1088.61	85.76
9	HIMACHAL PR.	360.66	323.26	37.40	580.06	475.99	104.07	494.67	245.91	248.76
10	J & K	446.37	319.20	127.17	717.90	411.69	306.21	612.10	195.23	416.87
11	JHARKHAND	0.00	0.00	0.00	0.00	0.00	0.00	4755.33	808.88	3946.45
12	KARNATAKA	2920.24	2439.51	480.73	4696.65	2348.33	2348.32	4004.53	1600.56	2403.97
13	KERALA	1310.30	1346.69	0.00	2107.37	2083.35	24.02	1796.82	919.53	877.29
14	MADHYA PR.	6421.25	6421.25	0.00	10327.33	10013.58	313.75	6004.58	3420.63	2583.95
15	MAHARASHTRA	5772.61	5772.63	0.00	9284.11	9284.11	0.00	7915.98	5770.72	2145.26
16	MANIPUR	351.71	87.76	263.95	238.19	119.10	119.09	482.36	24.94	457.42

17	MEGHALAYA	394.05	144.49	249.56	266.87	131.52	135.35	540.42	23.89	516.53
18	MIZORAM	91.18	104.25	0.00	61.75	58.15	3.60	125.06	62.56	62.50
19	NAGALAND	270.30	86.70	183.60	183.06	102.09	80.97	370.70	174.94	195.76
20	ORISSA	4423.22	4384.65	38.57	7113.90	7222.67	0.00	6065.56	4353.99	1711.57
21	PUNJAB	416.20	416.18	0.02	669.38	664.98	4.40	570.73	454.49	116.24
22	RAJASTHAN	2217.44	2084.45	132.99	3566.34	3566.34	0.00	3040.77	2594.50	446.27
23	SIKKIM	100.95	90.57	10.38	68.38	68.38	0.00	138.45	136.83	1.62
24	TAMIL NADU	3419.41	3463.58	0.00	5499.44	6999.46	0.00	4689.03	4626.30	62.73
25	TRIPURA	635.03	635.03	0.00	430.08	488.12	0.00	870.92	860.44	10.48
26	UTTAR PR.	13941.61	13889.50	52.11	22422.38	13337.96	9084.42	18163.60	7737.07	10426.53
27	UTTARANCHAL	0.00	0.00	0.00	0.00	0.00	0.00	954.45	344.28	610.17
28	WEST BENGAL	4915.53	2321.76	2593.77	7905.65	3952.84	3952.81	6740.66	0.00	6740.66
29	A & N ISLANDS	69.58	63.00	6.58	59.78	29.90	29.88	50.00	0.00	50.00
30	CHANDIGARH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	D & N HAVELI	41.53	21.88	19.65	59.78	29.89	29.89	50.00	0.00	50.00
32	DAMAN & DIU	27.43	13.72	13.71	59.78	29.89	29.89	50.00	0.00	50.00
33	DELHI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	LAKSHADWEEP	6.85	3.43	3.42	59.78	29.89	29.89	50.00	0.00	50.00
35	PONDICHERRY	56.83	29.93	26.90	59.78	29.89	29.89	50.00	25.00	25.00

- Being implemented from 01.04.1999.